

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON**

CATEGORIZATION OF CROSS BORDER TERRORISM .

3483

Shri Tariq Anwar

Will the Minister of COALCOALLAW & JUSTICE be pleased to state :-

- (a) whether the Chief Justice` of India has expressed serious concern over cross border terrorism and suggested that such attacks should be treated as an offence recognized under the International Criminal Law; as `Crime Against Humanity` and tried before a supra-national body such as the International Criminal Court;
- (b) if so, whether his suggestions have been seriously considered by Government; and
- (c) if so, by when they are likely to be implemented?

ANSWER

MINISTER OF LAW AND JUSTICE

(DR. M.VEERAPPA MOILY)

(a) to (c): The information is being collected and the same will be laid on the Table of the House.